

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 30.08.2018

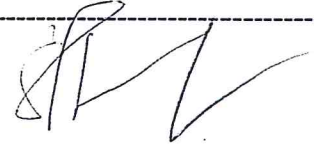
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/171&172/CAA/2018
NAME OF THE PETITIONER(S) : KRYPTOS CONSULTING SERVICES PVT LTD
NAME OF THE RESPONDENTS : KRYPTOS TECHNOLOGIES PVT LTD
UNDER SECTION : 230-232

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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1. P. Sriram.
PCS.

For petitioners



ORDER

Representative for the Petitioners present. The Transferor Company is directed to pay the fee of Rs.50,000/- within one week, to the office of the OL for payment to the CA, who has prepared the report. Heard. **Order reserved.**

sd/

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS